

## FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

### FOR THE ATTENTION OF THE STAKEHOLDERS OF SHRIKAR DATAKUND PRIVATE LIMITED

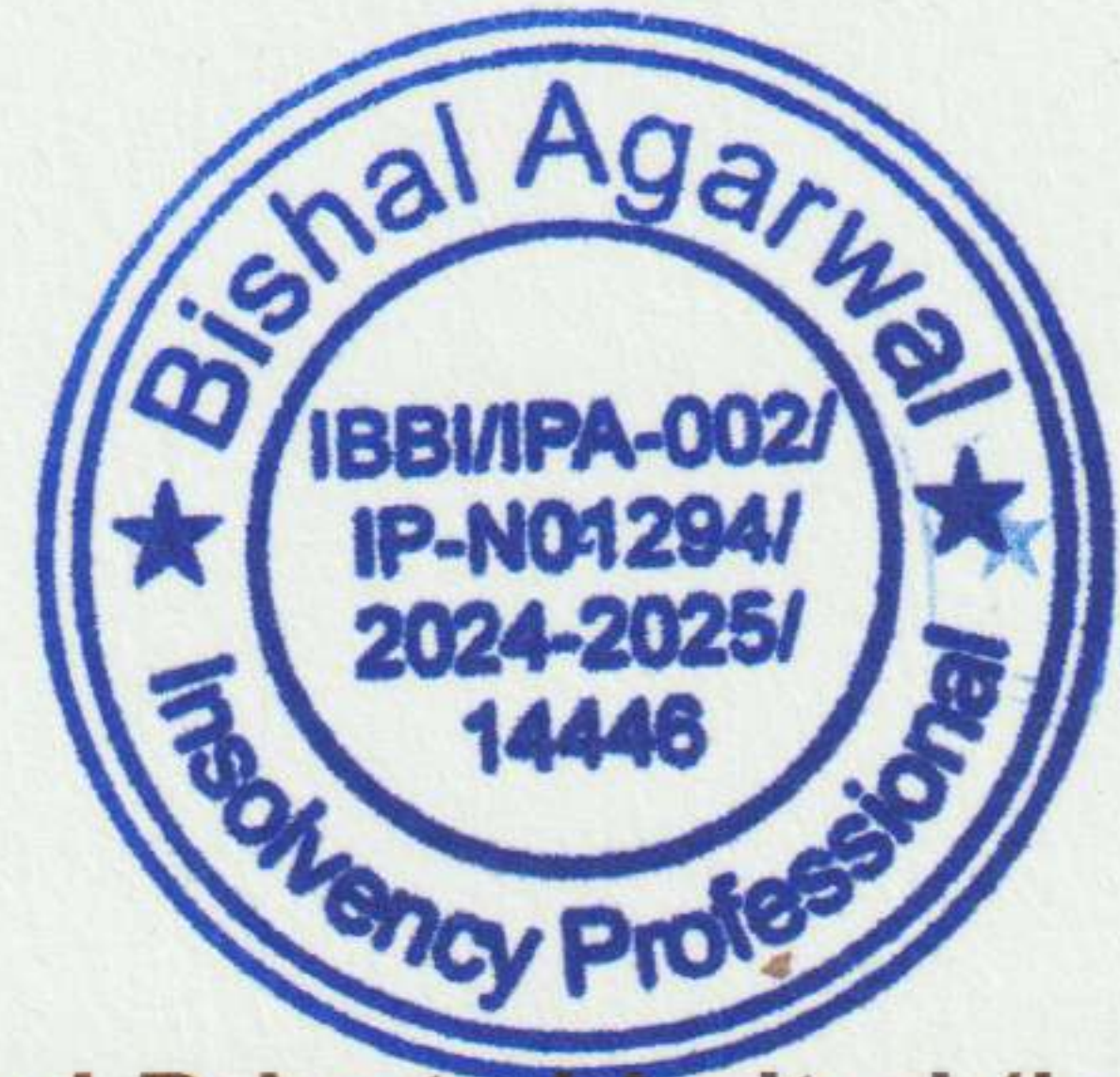
|    |                                                                                              |                                                                                                                                                                                                                           |
|----|----------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                     | <b>Shrikar Datakund Private Limited</b>                                                                                                                                                                                   |
| 2. | Date of incorporation of Corporate Person                                                    | April 23, 2020                                                                                                                                                                                                            |
| 3. | Authority under which Corporate Person is incorporated                                       | Registrar of Companies, Chandigarh                                                                                                                                                                                        |
| 4. | Corporate Identity Number of Corporate Person                                                | U72900PB2020PTC051033                                                                                                                                                                                                     |
| 5. | Address of the Registered Office of Corporate Person                                         | House No. 2922, Rajpura Town, Patiala, Rajpura, Punjab, India, 140401                                                                                                                                                     |
| 6. | Liquidation Commencement Date of Corporate Person                                            | October 27, 2024<br>(communicated to Liquidator on November 07, 2024)                                                                                                                                                     |
| 7. | Name, address, email address, telephone number and the registration number of the liquidator | Name: Bishal Agarwal<br>Address: Ward Number 4, Amtala, Barpeta Road, Barpeta, Assam - 781315<br>Email: vl.shrikardatakund@gmail.com<br>Phone: +91 9678638894<br>Registration No.: IBBI/IPA-002/IP-N01294/2024-2025/14446 |
| 8. | Last date for submission of claims                                                           | December 07, 2024                                                                                                                                                                                                         |

**Notice is hereby given that Shrikar Datakund Private Limited has commenced Voluntary Liquidation on October 27, 2024.**

The stakeholders of Shrikar Datakund Private Limited are hereby called upon to submit a proof of their claims, on or before December 07, 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



*B. Agarwal*

**Bishal Agarwal**

**Liquidator of Shrikar Datakund Private Limited (in Voluntary Liquidation)**

Registered Office: Ward Number 4, Amtala, Barpeta Road, Barpeta, Assam – 781315

Registered Email: ip.bishalagarwal@gmail.com

IBBI Registration No. IBBI/IPA-002/IP-N01294/2024-2025/14446

AFA Validity: December 31, 2025

Date: November 08, 2024

Place: Guwahati

# NORTHERN RAILWAY

## NOTICE FOR E-AUCTION

**Senior Divisional Commercial Manager/Freight, Delhi Division, Northern Railway,** in terms of Board letter no. 2022/TC(M)/10/04 dated 13.06.2022, invites bids through **e-Auction (<https://www.ireps.gov.in/>)** for leasing of parcel space of **SLR compartments and Parcel Vans** (on round trip basis) for a period of **two years** as per detail and schedule given below:-

| S. No. | Date & time of e-Auction | Assets to be auctioned                                                                                                                                                                                                                                                                                                         |
|--------|--------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.     | 11.11.2024 at 10.30 am   | 12005 (F1), 12038 (F1), 12055 (F1), 12057 (F1), 12418 (F1), 14714 (F1), 22421 (F2 & R1), 22428 (F1), 22450 (F1), 22995 (F1)                                                                                                                                                                                                    |
| 2.     | 12.11.2024 at 10.30 am   | 01 LVPH (24 tonnes) on round trip basis in each train - 12226/12225, 12236/12235, 12264/12263, 12284/12283, 12425/12426, 12432/12431, 12442/12441, 12445/12446, 12454/12453, 20408/20407, 22420/22419, 22428/22427, 22429/22430, 22434/22433, 22460/22459 & 01 VP (23 tonnes) on round trip basis in train number: 22418/22417 |
| 3.     | 13.11.2024 at 10.30 am   | 12060 (F1) ( <b>Monday and Tuesday</b> ), 12284 (F1), 12428 (F1) ( <b>Monday</b> ), 14014 (F1), 14303 (F1 & R1), 14305 (F1 & R1), 14331 (F1, F2 & R1), 22168(R1)                                                                                                                                                               |
| 4.     | 14.11.2024 at 10.30 am   | 12011 (F1), 12017 (F1), 12029 (F1), 12040 (F1), 12148 (F1), F2), 12455 (F1), 14041 (F1), 14053 (F2), 22454 (F1, F2 & R1)                                                                                                                                                                                                       |
| 5.     | 19.11.2024 at 10.30 am   | 04304 (F1, F2 & R1), 12013 (F1), 12015 (F1), 12031 (F1), 12034 (F1), 12432 (F1), 12448 (F1), 12459 (F1), 14316 (F2), 15035 (F2), 22472 (F1, F2 & R1)                                                                                                                                                                           |
| 6.     | 20.11.2024 at 10.30 am   | 12050 (F1), 12066 (F1), 14041 (R1) ( <b>Monday, Tuesday, Wednesday, Thursday, Friday and Saturday</b> ), 14041 (R1) ( <b>Sunday</b> ) 14087 (F1, F2 & R1), 14089 (F1, F2 & R1), 14303 (F2), 14305 (F2), 15060 (F1 & R1), 20473 (F1 & R1), 22168 (F1 & F2), 22986 (F1), 22950 (F1)                                              |
| 7.     | 21.11.2024 at 10.30 am   | 12045 (F1), 12236 (F1), 12265 (F1), 12754 (F1), 14053 (R1), 14152 (F1), 14614 (F1), 14683 (F1), 22401 (F1)                                                                                                                                                                                                                     |
| 8.     | 22.11.2024 at 10.30 am   | 12463 (F1), 12584 (F1), 20450 (F1 F2 & R1), 14521 (F1, F2 & R1)                                                                                                                                                                                                                                                                |
| 9.     | 25.11.2024 at 10.30 am   | 12191 (F1 & F2), 12457 (F1, F2 & R1), 12918 (F1), 12963 (F1), 14507 (F1, F2 & R1), 15035 (F1 & R1), 19338 (F1), 20914 (F1), 20946 (F1), 22463 (F1)                                                                                                                                                                             |

### Important notes:

- For more information, requirement and various aspects regarding these e-Auctions, interested bidders are advised to visit [https://www.ireps.gov.in/html/helpdesk/learning\\_centre.html](https://www.ireps.gov.in/html/helpdesk/learning_centre.html) (E-Auction learning section).
- Earnest Money Deposit (EMD):** 5% of the total contractual bid value to be deposited online during the auction. EMD of the successful bidder will be retained as Security Deposit.
- Railway Administration reserves the full and absolute rights to short terminate these contracts at any point of time and/or for taking any decision regarding the discontinuation/continuation of these contracts with modified additional terms and conditions depending upon the continuation/discontinuation of these trains or commencement of new train services.

**SERVING CUSTOMERS WITH A SMILE**

3486/24

**Notes to the consolidated financial results:**

1. KIO Lighting Limited ("the Company" or "the Holding Company") and its subsidiaries are together referred as "the Group" in the following notes. The Holding Company conducts its operations along with its subsidiaries. The consolidated financial results are prepared in accordance with the accounting and measurement principles of Indian Accounting Standards notified under the Companies Act (Indian Accounting Standards) Rules, 2015 (as amended), as specified in Section 133 of the Companies Act, 2013 and as per Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 (Listing Regulation).
2. The consolidated unaudited financial results of the Group for the quarter and half year ended September 30, 2024 have been reviewed by the Audit Committee and were subsequently approved by Board of Directors ("the Board") at its meeting held on November 08, 2024. These consolidated financial results have been subjected to a limited review by the Statutory Auditors of the Company.

1. The standalone financial results of IKIO Lighting Limited ("the Company") are prepared in accordance with the recognition and measurement principles of Indian Accounting Standards as notified under the Companies (Indian Accounting Standards) Rules, 2015 (as amended) as specified in Section 133 of the Companies Act, 2013 and as per Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 (Listing Regulation).
2. The standalone unaudited financial results of the Company for the quarter and half year ended September 30, 2024 have been reviewed by the Audit Committee and were subsequently approved by Board of Directors ("the Board") at its meeting held on November 08, 2024. These standalone financial results have been subjected to a limited review by the Statutory Auditors of the Company.

**Other notes:**

- i) The above presentation is an extract of the detailed format of quarterly and half yearly financial results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of quarterly and half yearly financial results are available on the company's website (<https://ikio.in/>) and on the website of BSE (<http://www.bseindia.com>) and National Stock Exchange of India Limited (<https://www.nseindia.com>).
- ii) Previous period year numbers have been regrouped/reclassified wherever considered necessary.

## "IMPORTANT"

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

| <div> <div> <div>कॅनरा बैंक</div> <div>(भारत सरकार का उपक्रम)</div> </div> <div> <div>Canara Bank</div> <div>(A Govt. of India Undertaking)</div> </div> <div>  </div> </div>                                                                                                                                                                                                                                                                                                                                                         |                                                                                                                                                   | <div> <div>E-AUCTION</div> <div>SALE NOTICE</div> </div>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                                                                           |                        |                                      |                    |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------|------------------------|--------------------------------------|--------------------|
| <div> <div>Canara Bank :- Recovery Section, Panchkula, Contact No. 7009727632, 6395959753</div> <div>E-mail: rocpcarec@canarabank.com</div> </div>                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |                                                                                                                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                                                           |                        |                                      |                    |
| <div> <div>E-AUCTION SALE NOTICE</div> <div>SALE NOTICE OF IMMOVABLE ASSETS UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 UNDER RULES 8(6) &amp; 9 OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002</div> </div>                                                                                                                                                                                                                                                                                                                                      |                                                                                                                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                                                           |                        |                                      |                    |
| <div> <div>Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorised Officer of Canara Bank will be sold on "As is where is", "As is what is", and "Whatever there is" in Auction arranged by the service provider E-bkrray (M/s PSB Alliance Pvt. Ltd), (Contact No. 7046612345/ 6354910172/ 8291220220/ 9892219848/ 8160205051, Email : support.ebkrray@psballiance.com/ support.ebkrray@procure247.com).</div> </div> |                                                                                                                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                                                           |                        |                                      |                    |
| <div> <div>LAST DATE OF RECEIPT OF EMD IS 25.11.2024 UPTO 5:00 P.M.</div> <div>DATE OF E-AUCTION IS 27.11.2024 (12:30 PM TO 1:30 P.M.)</div> <div>(with unlimited extension of 5 minutes duration each till the conclusion of the sale)</div> </div>                                                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                                                           |                        |                                      |                    |
| Sr. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Branch Name/Name & Address of the Borrower(s) / Guarantor(s)                                                                                      | Brief Description of Property/ies                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Total Liabilities as on specified Date                                                    | Reserve Price (in Rs.) | Earnest Money Deposit (EMD) (in Rs.) | Details of A/c No. |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                                                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                                                           |                        |                                      | IFSC CODE          |
| 1.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Canara Bank : KALKA Branch ,<br>Authorised Officer Mr. Anil Kumar,<br>(M) 70871-10792, 98728-02570<br>E-mail : cb2570@canarabank.com              | ALL THAT PART & PARCEL OF THE PROPERTY-A RESIDENTIAL HOUSE WITH HOUSE NO.- 1246/B2, COMPRISED UNDER KHEWAT/KHATAUNI NO. 155/274, KHASRA NO. 726/301(7-14), TOTAL MEASURING 7 BIGHAS, 14 BISWAS, HAVING 100/3080 SHARE i.e. 5 BISWAS, HADDBAST NO. 113, SITUATED AT VISHAWKARMA COLONY, PINJORE, TEHSIL KALKA, DISTRICT PANCHKULA, M.C PINJORE AS PER TRANSFER DEED NO. 2462/1 DATED 25.02.2021 IN NAME OF SH. JUGAL KISHORE S/O LATE SH. ASHOK KUMAR, BOUNDED AS UNDER- NORTH-STREET, SOUTH-OTHER OWNER, EAST- STREET, H/O SATISH, WEST-H/O GIRDHARI VERMA                                                                                                                                                                                                                                                                                                                                                                  | Total Liabilities as on 22.04.2024<br>Rs. 46,90,255.67/- charges (minus recovery, if any) | Rs. 47.10 lakhs        | Rs. 4.71 lakhs                       | 209272434          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                                                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                                                           |                        |                                      | CNRB0002570        |
| 2.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Canara Bank : PANCHKULA SME Branch,<br>Authorised Officer Mr. Anil Kumar,<br>(M) 70871-10792, 98725-92374<br>E-mail : cb2374@canarabank.com       | ALL THAT PART & PARCEL OF THE COMMERCIAL PROPERTY, SCF-9, BALAJI GREEN , V I L L A G E - S A M L E H R I, LAND MEASURING 8 BIGHA, 15 BISWA, 14 BISWANSI COMPRISED IN KHEWAT/KHATAUNI NO. 8/22, KHASRA NO. 359/(1-6-18), 360/(1-3-0), KITE 2, i.e LAND MEASURING 2 BIGHA 9 BISWA 18 BISWANSI ITS 912/988 SHARE i.e 2 BIGHA 5 BISWA 12 BISWANSI AND KHASRA NO. 552/356/2-(1-12-01), 358/(3-12-0), 357/2-(1-6-01), KITE 3 i.e. LAND MEASURING 6 BIGHA 10 BISWA 2 BISWANSI SITUATED IN VILLAGE S A M L E H R I, TEHSIL DERABASSI, DISTRICT SAS NAGAR IN NAME OF VIVEK KUMAR S/O SHAMBU SINGH & SUNDER KUMAR S/O SHAMBU SINGH.                                                                                                                                                                                                                                                                                                   | Total Liabilities as on 31.07.2023<br>Rs. 12,80,079.49/- charges (minus recovery, if any) | Rs. 9.50 lakhs         | Rs. 0.95 lakhs                       | 209272434          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                                                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                                                           |                        |                                      | CNRB0002374.       |
| 3.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Canara Bank : AMBALA Mahesh Nagar, Branch<br>Authorised Officer Mr. Anil Kumar,<br>(M) 70871-10792, 98728-03031<br>E-mail : cb3031@canarabank.com | ALL THAT PART & PARCEL OF RESIDENTIAL PROPERTY BUILT ON PLOT COMPRISED IN KHEWAT NO. 22 KHATAUNI NO. 28, KHASRA NO. 57/2(0-15) OF 8/15 SHARE i.e. 00K-08M SITUATED AT VILLAGE MEERPUR H.B. NO. 90, TEHSIL NARAINGARH DISTRICT AMBALA MEASURING 242 SQ. YARDS AS PER SALE DEED NO. 2476 DATED 28.09.2022 BEFORE THE OFFICE OF SUB-REGISTRAR, NARAINGARH IN NAME OF SMT. SEEMA RANI W/O SH. SANDEEP KUMAR. BOUNDRIES AS UNDER:- NORTH- 57'-00", HOUSE OF RAMPAL SOUTH- 55'-00", PLOT OF AMRIK SINGH EAST- 45'-00", PROPERTY OF KAVITA WEST- 37'-00", ROAD. CERSAI SECURITY INTEREST ID-400065097016                                                                                                                                                                                                                                                                                                                           | Total Liabilities as on 01.05.2024<br>Rs. 19,80,013.18/- charges (minus recovery, if any) | Rs. 17.60 lakhs        | Rs. 1.76 lakhs                       | 209272434          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                                                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                                                           |                        |                                      | CNRB0003031        |
| 4.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Canara Bank : PANJOKHRA Branch<br>Authorised Officer Mr. Anil Kumar,<br>(M) 70871-10792, 85728-02054<br>E-mail : cb2054@canarabank.com            | ALL THAT PART & PARCEL OF THE PROPERTY AND CONSTRUCTION THEREUPON -PROPERTY NO. 1M/S DIKSHA DAIRY FARM PLOT NO. 135 DAIRY COMPLEX, KHATOLI VILLAGE, MANDOUR (BORROWER) AMBALA (HARYANA)-134011                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Total Liabilities as on 14.11.2022<br>Rs. 24,02,092.00/- charges (minus recovery, if any) | Rs. 19.20 lakhs        | Rs. 1.92 lakhs                       | 209272434          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                                                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                                                           |                        |                                      | CNRB0002054        |
| 5.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Canara Bank : THANA CHAPPAR Branch<br>Authorised Officer :- Mr. Anil Kumar,<br>(M) 70871-10792, 74969-19684<br>E-mail : cb19684@canarabank.com    | ALL THAT PART & PARCEL OF THE PROPERTY SHOP ALONG WITH CONSTRUCTION ON PLOT MEASURING 605.55 SQ YARDS I.E. 01K-00M BEING 1/9 SHARE OUT OF LAND MEASURING 09K-03M COMPRISED IN KHEWAT NO. 17/14, KHATAUNI NO. 22, KHASRA NO 10/24/2, 12/1/1, 13/5/1, SITUATED AT SADHAURA-CHHAPPAR ROAD MAJUA AMBWALA H.B. NO. 288, SUB TEHSIL MUSTAFABAD, TEHSIL JAGADHRI, DISTT, YAMUNANAGAR AS PER JAMABANDI FOR THE YEAR 2014-15 READ WITH MUTATION NO 395 GOT VIDE TRANSFER DEED NO 395 DATED 03.06.2015 DULY REGISTERED IN THE OFFICE OF SUB REGISTRAR MUSTAFABAD OWNED BY SH. SURENDER KUMAR S/O SH. DHARAMPAL H. NO. 44, VILLAGE AMBWALA, POST HAIBATPUR, YAMUNANAGAR-133206 SURETIES: 1. SH. DHARAMPAL S/O SH. PARAS RAM VPO AMBWALA, YAMUNANAGAR-133206. 2. SH. RAO VIRENDER S/O SH. DHARAMPAL VILLAGE AMBWALA, POST HAIBATPUR, YAMUNANAGAR-133206.3. SH RINKU S/O SH. JAGDISH SAINI VILLAGE SALEHPUR, POST DHEEN, AMBALA- 133202. | Total Liabilities as on 05.08.2019<br>Rs. 21,64,953.89/- charges (minus recovery, if any) | Rs. 13.20 lakhs        | Rs. 1.32 lakhs                       | 209272434          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                                                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                                                           |                        |                                      | CNRB00019664       |
| 6.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Canara Bank : THANA CHAPPAR Branch<br>Authorised Officer :- Mr. Anil Kumar,<br>(M) 70871-10792, 74969-19684<br>E-mail : cb19664@canarabank.com    | ALL THAT PART & PARCEL OF THE PROPERTY RESIDENTIAL HOUSE BEARING PROPERTY ID NO. 178C51U308A AS PER THE RESISTERED TRANSFER DEED NO 6335 DATED 17.1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                                                                           |                        |                                      |                    |

